

**MEGHALAYA INSTITUTE OF MENTAL HEALTH & NEUROLOGICAL SCIENCE**  
**(MIMHANS), LAWMALI, PASTEUR HILL, SHILLONG**

As the entire afternoon was before us, it was decided to visit the Meghalaya Institute of Mental Health & Neurological Science (MIMHANS) in the afternoon of May 27, 2013. I was accompanied by Shri. B.R. Rana, I.P.S., IGP (CID/SCRB/Human Rights). We were met by a team of Shri. K.W. Marbaniang I.A.S., Secretary, Health, Government of Meghalaya and doctors of MIMHANS listed at Annexure 'A'.

In the 1960's, the Government of Assam built a high-security prison in Mawlai Nongkwar, Shillong, for detention of the Naga underground elements of Nagaland. This was an Assam-type of house having a rectangular layout with an open courtyard in the centre.

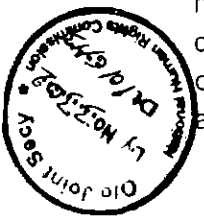
When Meghalaya attained state hood in 1972, the Government of Assam handed over this setup to the Government of Meghalaya and brought it under the administrative control of the Home (Jail) Department. Subsequently, this setup was converted to a place to detain the people with mental sickness without any infrastructural modification. The setup was christened, 'The State Home for Mentally-Ill People'. However, the common man continued to refer the building as 'Naga Jail' or 'Mental Jail'.

It was jail, pure and simple, under the control of the District Jail, Shillong with the administration being followed as laid down in the Assam Jail Manual, as adopted by the Government of Meghalaya. Consequently, this setup was run by the Jailer of the Home (Jail) Department with a staff consisting of Assistant Jailors, Head Warders, Warders and Female Wardens, under the administrative control of the Superintendent, District Jail, Shillong. The Medical & Health Officer (M&HO), deputed to the District Jail, Shillong, used to visit this setup on a regular basis. Only around the 1980's was a regular post of Psychiatrist created for the State Home for Mentally-Ill people. However, the place continued to treat the inmates like prisoners rather than sick people. It was only in September, 1997 when Smt. Dr. T. Laloo DHS (MI) took over charge that the Institute was christened, 'Meghalaya Institute of Mental Health & Neurological Sciences (MIMHANS)', Mawlai, Shillong and brought under the administrative control of the Health & Family Welfare Department.

Owing to these shortcomings, the Government of Meghalaya decided to shift the MIMHANS to the Pasture Hills where other Health facilities were also available. The Government sanctioned Rs. 1,72,55,400 (One crores seventy lakhs fifty-five thousand four hundred) only for the project. The construction could not be carried out for quite some time owing to the blanket ban of felling of trees by the Hon'ble Supreme Court. Work could commence only in 2001. By 15<sup>th</sup> May 2009, shifting of the Institute from the old site at Mawlai to the New Site at Lawmali, was completed.

The hospital has been built recently on the lines of the National Mental Health & Neurological Science, Bangalore. It has outdoor as well as indoors facilities, besides catering to the needs of discharged patients requiring follow-up treatment. The Institute functions round-the-clock.

The complex is located in an area of 1.8 acres while the maintenance of the building is looked after by the Health Engineering Wing. It has a capacity of 84 males and 45 females. Presently, there are 54 males, 18 are abandoned persons while 7 are Under Trial Prisoners. There are 20 female patients of which 12 are abandoned.



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The relevant register indicates the daily out-patient numbers as ranging between 60 and 70. For the year 2012, the total number of out-patients treated is 9,158. Indoor patient treated is 339, with a grand total of 9,497. The details are at **Annexure (B)**.

The strength of the hospital staff who deal with these cases are placed at **Annexure (C)**. It was suggested that the staff strength need augmentation. A proposal to this effect was submitted earlier this year. This is placed at **Annexure (D)**.

The institute is supervised and monitored by the following staff:

1. Psychiatrist (3)
2. Medical & Health Officer (2)
3. Matron (1)
4. Sister (2)
5. Plumber (1)
6. Electrician (1)
7. Staff Nurse (9)
8. Ward boy (8)
9. Ward girl (4)
10. Cook (2)
11. Sweeper (4)
12. UDA (1)
13. LDA (1)
14. Peon (1)

The facilities include:

**Medicines:** Medicines are given free of cost to the patients. Breakfast, lunch, evening tea and dinner are served to the patients with non-vegetarian food being served twice a week. Other amenities include food supplement, linen, beds, garments, toiletries and laundry facilities.

**Recreational Activities:** All the wards have colour television for the entertainment and recreational activity of the patients of the wards.

**Sports & games:** Carom Board and dice are available. Similarly Ludo, Chinese Checkers, Badminton are also played by the patients under the supervision of ward boys and female wardens.

**Under Trial Prisoners (UTP) Wards:** There is a fortified ward inside the institute for housing Male and Female UTPs referred by the Jail Department for treatment of mental illness. This is done on the basis of a report of the District Medical & Health Officer.

**Cases of Abandoned Patients (Males):**

Of the 18 abandoned male patients, the case of Thakur Ali is the strangest. Now aged 50-odd years, he has been in this institution since his childhood. Doctors inform that he has no recollection whatsoever of his home or family or place of residence.

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Agnes Lapasam (age 39 yrs) was admitted here on 2/7/2004. His family members do not visit him. Many efforts to persuade his family to visit him have not borne any fruit.

Lokin Munda (age 27 yrs) is from the coal mine area of Lad Rymbai in Jaintia Hills District. Intense efforts to locate his father have not borne any fruit as migrant workers normally work in the coal mines of Lad Rymbai.

Zatan Marngar's (age 25 yrs) mother does not care for him and does not come to visit him at all since his admission on 15/10/12. It is reported that she is a sex worker.

A child (name not known-15 yrs) was brought to this institution on 3/10/2012. He was shifted from the Children Home (Boys), Cleve Colony Shillong, as he used to get very rowdy there. He may need special attention.

Another patient, who was admitted recently (14/4/2003), is also housed here. Nothing is known about him.

**Cases of Abandoned Patients (Females):**

Of the 12 abandoned female patients, the case of Rita Ninama could be expedited. After a spate of correspondence, her mother, Smt. Laxmiben N. Ninama, was finally traced to Itawedi, Via Takatuka, Tq. Vijaynagar, District-Sabarkantha, Gujarat, PIN-383246. The return of the patient to her home appears to have been caught up in a bureaucratic maze of letters. The last one was written by DC East Khasi Hills to the District Social Welfare Officer Shillong on 22/5/2003.

**Cases of UTP Patients (Males):**

**Shri. Roming Papiah:** He is charged in Jowai P.S C/No. 8(1)2005 U/S 302 IPC. The doctor has already opined that he is improving but "probably will never be able to stand trial". It is submitted that he is already in custody since 2005 i.e., for the past 8 (eight) years. Even if he were to be proved guilty beyond any reasonable doubt by a Trial Court and sentenced to life imprisonment, it would have meant an imprisonment for 14 (fourteen) years. As he is a UTP still, he is entitled to bail as he has already served 50% of his jail term. **(Annexure 'E')**.

**Shri. Roming Papiah:** He has been charged with Mawkyrwat P.S C/No. 9(10)09 U/S 302 IPC. The opinion of the doctor, on 27/4/2010 is, "on cross examination, the patient is non-psychotic and have insight to his own illness. At present, patient is free of psychosis and is able to stand trial". Unfortunately tracing his case records appears to be a Herculean task. The Additional Superintendent, MIMHANS, informs that a letter was written to DC Mawkyrwat, West Khasi Hills District, who told them to approach Nongstoin Court. In the meantime, the district was divided into South and South West Districts. When MIMHANS approached DC, Mawkyrwat again the ADC, Mawkyrwat wrote (15/10/2012) to ADC, Judicial Nongstoin, that the case papers had already been transferred to Nongstoin. **(Annexure 'F')**.

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**Shri. Mer Chyrmang:** He has been charged with Khliehriat P.S C/No. 96(6)09 U/S 447/302 IPC. The doctor opined that he "will never be able to stand trial". **(Annexure 'G')**.

**Shri. Dabar Kharmawphlang:** Transferred from District Jail, Shillong to MIMHANS. He is charge in G.R. No 291(A)07 U/S 307/354 IPC. He has been a UTP for the last 6 (six) years. His medical status report, dated 15/5/2012 states that, "probably will never be able to stand trial". Another medical report, dated 30/5/2013 states the same thing. **(Annexure 'H')**.

**Shri. Albert Be @ Salman Khan:** He was shifted from District Jail, Shillong, to MIMHANS on 27/7/2012. He is an accused in Nongpoh P.S C/No. 104(7)12 U/S 448/376(f) IPC. When produced before the ADM, Nongpoh on 15/10/2012, the Trying Magistrate asked for the status report. His medical status report, on 2/11/2012, state that, "patient is unfit to stand trial and requires long treatment to prevent further deterioration". On 30/5/2013 also, the medical status report states, "patient is still in psychotic and is still unfit to stand trial". **(Annexure 'I')**.

**Shri. MD Rajendra Ravi Das:** He has been charged with Mawsynram P.S C/No. 19(9)12 U/S 14 Foreigners' Act. His medical status report indicates that, "patient is improving and requires long treatment to prevent further deterioration but probably will never be able to stand trial". **(Annexure 'J')**.

**Shri. Pradeep Kr. Ghosh:** He has been charged with Mawsynram P.S C/No. 19(9)12 U/S 14 Foreigners' Act. ADM Shillong, remanded him to MIMHANS for treatment on 25/7/2011 on 19/1/2012. The doctor opined that, the "patient is unfit to stand trial and required long treatment to prevent further deterioration". On 25/1/2012, the Judicial Magistrate, Shillong passed an order which read that, "the instant case is to kept in abeyance till accused is fit to stand trial". The medical status report of the patient on 12/4/2013 reads, "at present, patient is unfit to stand trial and required long treatment to prevent further deterioration". **(Annexure 'K')**.

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**Suggestions:**

- 1) A Legal Counsellor may be appointed full-time to represent and follow up cases of the UTPs.
- 2) Shri. Roming Papiah - His bail petition may be moved.
- 3) Shri. Roming Papiah - His case papers may be traced and his trail expedited.
- 4) A full time counsellor may be appointed to provide counselling facilities to the patients.
- 5) Design a mechanism system like a search committee to enable abandoned cases to integrate with the family and relatives.



04/06/2013

(Anil Pradhan) IPS

Special Rapporteur (NE Zone)

National Commission for Human Rights

① Shri. K. M. Markandeya Secy. Health & Family Welfare Dept.

② Shri B. R. RAO, IPS  
IGP CID  
Mesthly

③ Dr. J. R. Rao  
Psychiatrist  
Mesthly

④ Dr (Mrs) M. C. Tyrewa  
Psychiatrist  
MIMHANS.

⑤ Dr (Mrs) J. K. Sangma  
Sr. M & H. O  
MIMHANS

⑥ Dr (Mrs) W. T. L. Shiva  
M & H. O.  
MIMHANS

⑦ Dr. A. K. Roy  
Psychiatrist  
MIMHANS

⑧ DR. B. Sankhla  
Senior Psychiatrist  
MIMHANS.

9. Dr. M. Wadhwa Jt DHO (M) M

10. Dr. S. R. Gubalting MIMHANS.

OK (B)

**GOVERNMENT OF MEGHALAYA  
OFFICE OF THE ADDITIONAL SUPERINTENDENT MEGHALAYA  
INSTITUTE OF MENTAL HEALTH AND NEUROLOGICAL SCIENCES,  
PASTEUR HILLS :::: LAWMALI SHILLONG.**

NO. MIMHANS/12-13/Stat/10/22 .

Dated Shillong, the 04.01.2013

To,

The Statistical Officer,  
Directorate of Health Services (M.I)  
Meghalaya, Shillong.

Subject :- Annual Report on cases of death due to non- communicable diseases i.e  
Psychiatric Disorders from MIMHANS for the year 2012.

Sir,

With reference to the subject cited above, I have the honour to submit  
herewith the Annual Report on cases of death due to non- communicable diseases i.e.  
Psychiatric Disorders from MIMHANS for the year 2012.

This is for your information and necessary action.

Enclosed : As above.

Yours faithfully,



Additional Superintendent,  
MIMHANS, Pasteur Hills  
Lawmali :::: Shillong.

REPORT ON CASES AND DEATH DUE TO NON-COMMUNICABLE DISEASE i.e PSYCHIATRIC DISORDERS FROM MIMHANS FOR THE YEAR 2012

Month	Total no. of previous cases and death till previous month						Outdoor patients During the reporting month				Total	Indoor patients during the reporting month				Total	Total patients during the reporting month						Indoor death during the reporting month	Total no. of reporting cases and death till the end of the month								
	Cases			Death			New Cases		Old Cases			New Cases	Old Cases		Total		New Cases			Old Cases				Grand Total	Cases			Death				
	M	F	T	M	F	T	M	F	M	F			M	F			M	F	T	M	F	T			M	F	T	M	F	T		
Jan	*	*	*	*	*	*	24	9	304	267	604	7	1	4	5	17	31	10	41	308	272	580	621	x	x	x	339	282	621	x	x	x
Feb	339	282	621	*	*	*	29	29	327	309	694	6	2	9	5	22	35	31	66	336	314	650	716	x	x	x	710	627	1337	x	x	x
Mar	710	627	1337	*	*	*	26	25	375	305	731	9	4	11	9	33	35	29	64	386	314	700	764	x	x	x	1131	970	2101	x	x	x
Apr	1131	970	2101	*	*	*	43	34	331	309	717	12	6	9	5	32	55	40	95	340	314	654	749	x	x	x	1526	1324	2850	x	x	x
May	1526	1324	2850	*	*	*	40	42	380	284	746	7	4	15	5	31	47	46	93	395	289	684	777	x	x	x	1968	1659	3627	x	x	x
June	1968	1659	3627	*	*	*	46	33	366	316	761	13	4	11	5	33	59	37	96	377	321	698	794	x	x	x	2404	2017	4421	1	x	1
July	2404	2017	4421	1	*	1	41	34	407	339	821	7	8	14	10	39	48	42	90	421	349	770	860	1	x	1	2873	2408	5281	x	x	1
Aug	2873	2408	5281	*	*	1	45	35	396	373	849	8	5	11	7	31	53	40	93	407	380	787	880	x	x	x	3333	2828	6161	x	x	1
Sept	3333	2828	6161	*	*	1	39	38	364	365	806	6	5	12	5	28	45	43	88	376	370	746	834	x	x	x	3754	3241	6995	x	x	1
Oct	3754	3241	6995	*	*	1	46	46	409	377	878	15	6	12	4	37	61	52	113	421	381	802	915	x	x	x	4236	3674	7910	x	x	1
Nov	4236	3674	7910	*	*	1	46	33	363	363	805	4	2	10	5	21	50	35	85	373	368	741	826	x	x	x	4659	4077	8736	x	x	1
Dec	4659	4077	8736	*	*	1	28	26	358	334	746	7	2	4	2	15	35	28	63	362	336	698	761	x	x	x	5056	4441	9497	x	x	1

*[Signature]*  
 4/11/13  
 Senior Specialist  
 MD (Psy)  
 MIMHANS, Shillong



Sl. No.	Category of post	Names of the Employees in position
✓ 1	Additional Superintendent	Dr.(Mrs). Suklanglin Ryntathiang ✓
✓ 2	Senior Specialist Psychiatrist	Dr. Betterland Sohklet ✓
3		Dr. R.V.Suchiang.
✓ 4	Senior Medical & Health Officer	Dr.(Mrs).Meka Clara Jyrwa ✓ (Psychiatrist)
✓ 5		Dr.(Mrs).Jilina.K.Sangma ✓
✓ 6	Medical & Health Officer (Psychiatrist)	Dr. Ashok Kumar Roy ✓
7		Dr.(Ms).Sanda Wiat D. Lyngwa
8	Matron	
✓ 9	Nursing Sister	Phrangteng Suting
✓ 10		Horkapaya Laloo
11		Erminia Khongsya
✓ 12	Staff Nurse	Lakmenlang Thabah
✓ 13		Larikynti Syiem
✓ 14		Ribonting Marngar
✓ 15		Geeta Khongsngi
✓ 16	Staff Nurse	Daptimon Lynshing
✓ 17		Domitilla Mynsong
✓ 18		Fabiancy Lanong
19		Ibapynkmenlang Langstieh
✓ 20		Larity Kurbah
✓ 21		Edison Rani
✓ 22		Merlinda Majaw
✓ 23		Mayooda Lakiang
✓ 24		Wanpynshaihun Mawlong
✓ 25	Laboratory Technician	Aemika Khonglah
✓ 26	U.D.Assistant	Darilin Marbaniang
✓ 27	L.D.Assistant	Meba-aishisha L. Mawnai
✓ 28	Electrician	Shanborlang Shabong
✓ 29	Plumber	Jonas Basaiawmoit
30	Head Warder	Ramdeo Upadhya
✓ 31		Raymond Sawian
✓ 32	Warder	Headstar Kharsohnoh
✓ 33		Lumsimon Tron
✓ 34		Lokot Rymbai
✓ 35		Trevorly Haiong
✓ 36		Rudolf Warjri


Sl. No.	Category of post	Names of the Employees in position
37	Warder	Osborn Nongneng
38		Andy Laloo (Under Suspension)
40		John Wanlah
41		Kyrshan Pyrbot
42		Holikson Mawlong
43		Bawansing Rumnong
44		Female Warder
47	Shimti Khongwir	
49	Bluebell Tiewsoh	
50	Dufftry	Hari Chyne
51	Peon	Longskhembha Jeengaph
52	Wardboy	Donboklang Syiemlich
53		Khambor Lyngdoh
54		Madhab Chetri
55		Joseph Syiemlich
56		Manbrit Nongkhlaw
57		David Lewin Kurbah
58		Besningson Mawlong
59	Wardgirl	Blier Mawrie
60		Labianghun Dkhar
61		Suktimon Nohwir
62		Queenty Mary Syiemiong
63		Rupa Das
64		Woshida Dkhar
65	Cleaner	Helen Syiemlich
66		March Mary Lynrah
67		Nita Mary Pathaw
68	Medical Attendant	Lucy Kharkongor
69		Iaraplang Kongri
70	Barber	Rabindra Thakur
71	Cook	Sylvester Pathaw
72		Khrawkumar Kharnabi
73	Sweeper	Sibcharan Balmiki
74	Mali	Trosinda Youroin

Sl. No.	Names of the Deployed Staff	Category of post	Areas of posting	Deployed From
1	Philip Lyngdoh	Driver	MIMHANS	DHS(MI), Meghalaya, Shillong
2	Geeta Mary Khongsngi	Staff Nurse X	-	Sohra CHC, East Khasi Hills.
3	Isilbon Shonglait	- Do- X	-	Ichamati CHC, East Khasi Hills
4	Nasmi.B.Marak	- Do-	-	Rongara PHC, South Garo Hills.
5	Timrey Vinchie Ch Marak	- Do-	-	Betasing PHC, West Garo Hills, Tura
6	Ibanylla Hynniewta	- Do-	-	Nongkhlaw CHC, West Khasi Hills.
7	Jeremy Dkhar	Pharmacist	-	Ryngku PHC, East Khasi Hills.

*Jpu*  
 Additional Superintendent,  
 MIMHANS, Pastern Hill  
 SHILLONG

## LIST OF CASUAL EMPLOYEES

1	Smti. Thwellin Snaitang
2.	Shri. Lumlang Suting.
3	Smti. Elisha Lynrah
4.	Smti. Mumtina Synnah
5.	Shri. William Syiemiong

  
Additional Superintendent,  
MIRIHANS, P. O. S. S. S.  
SRIHANGA

(D)

**GOVERNMENT OF MEGHALAYA  
OFFICE OF THE ADDITIONAL SUPERINTENDENT MEGHALAYA  
INSTITUTE OF MENTAL HEALTH AND NEUROLOGICAL SCIENCES,  
PASTEUR HILLS ::::::::::: LAWMALI ::::::::::: SHILLONG.**

No. MIMHANS/2010/C.C/1/4

Dated Shillong, the 28.01.2013.

To,

*o/c.*

The Director of Health Services (MI),  
Meghalaya, Shillong.

Subject:- Proposal for Creation of other Posts at MIMHANS, Shillong.

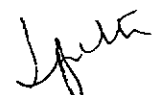
Madam,

With reference to the subject and letter no. cited above, I have the honour to submit herewith the Proposal for Creation of other Posts at MIMHANS, Shillong.

This is for your kind information and necessary action.

Enclosed: As above.

Yours faithfully,



Additional Superintendent,  
I/c MIMHANS, Pasteur Hills,  
Lawmali ::::::::::: Shillong.

STAFF POSITION

ORGANISATION CHART	
NAME OF THE POST	POST IN POSITION
<b>A. ADMINISTRATION</b>	
1) Additional Superintendent	1 (one)
2) U.D.A.	1 (one).
3) L.D.A.	1 (one).
4) Duftry	1 (one).
5) Peon	1 (one).
<b>B. CLINICAL DEPARTMENT (DOCTORS)</b>	
1) Senior Specialist (Psychiatrist)	1 (one).
2) Sr. Medical & Health Officer	3(three)
3) Medical & Health Officer	3(three)
<b>C. INDOOR WARD</b>	
1) Nursing Sister	2(two)
2) Staff Nurse	14 (fourteen)
3) Psychiatric Social Workers	2(two) Officiating.
4) Wardboys	8 (eight). ----- 1(one) Officiating.
5) Wardgirls	6 (six).
6) Cleaner	3 (three).
7) Sweeper	2 (two) ----- 1(one) Officiating.
8) Dhobi	2 (two).
9) Barber	1 (one).
<b>D. O.P.D. &amp; REGISTRATION</b>	
1) Medical Attendant	2 (two).
<b>E. CLINICAL LABORATORY</b>	
1) Laboratory Technician	1 (one).
<b>F. HOSPITAL CATERING</b>	
1) Cook	2 (two).
<b>G. SECURITY (WARDERS)</b>	
1) Head Warders	1 (one)
2) Male Warders	12 (twelve).
3) Female Warders	4 (four).
<b>H. UTILITY STAFF</b>	
1) Electrician	1 (one).
2) Plumber	1 (one).
3) Mali	1 (one)
4) Driver	2(two) ----- 1(one) Deployed & 1(one) Officiating.
<b>DEPLOYED &amp; CASUAL STAFF</b>	
25) Casual	5(five)
27) Deployed Staff Nurse	4(four)
29) Deployed Pharmacist	1(one)

Proposal for creation of Posts for 150 bedded MIMHANS,  
Shillong based from the present Man power strength standard norms.

Sl. No.	Present Standard norms & Name of the Post	Reqd. for 150 beds	Existing Posts available sanctioned	Additional requirement
<b>A. Administration</b>				
1.	Medical Superintendent	1	-	1
2.	Accountant	1	-	1
3.	Head Assistant	1	-	1
4.	Cashier	1	-	1
5.	L.D.A Cum Computer Operator	2	1	1
6.	Store Keeper	1	-	1
7.	Peon	2	1	1
<b>B. Clinical Department (Doctors)</b>				
1	Medical Specialist	1	-	1
2	Psychiatrist	4	1	3
3	S.M & H.O	4	-	1
4	M & H.O	6	1	3
<b>C. Nursing Administration</b>				
1	Matron	1	1	-
2	Assistant Matron	1	-	1
<b>D. Indoor Wards</b>				
1.	Nursing Sister	4	2	2
2	Staff Nurse	50	14	36
3.	Wardboy/Wardgirl @ 1: 5 (Mental Health Act 1987)	20/10	8/6	12/4
4.	Sweeper cum Cleaner	8	-	3
<b>E. O.P.D &amp; Registration</b>				
1.	Receptionist	2	-	2
2	O.P.D. Attendant	2	2	-
<b>F. Hospital Pharmacy</b>				
1	Pharmacist	1	-	1
<b>G. Hospital Catering Kitchen</b>				
1.	Dietician	1	-	1
2.	Cook	4	2	2
3	Tailor.	1	-	1
4	Carpenter	1	-	1
<b>H. Clinical Laboratory</b>				
1	Lab. Technician	1	1	-
2	Lab. Assistant	1	-	1

<b>I. Medical Records</b>				2
1.	Medical Record	2	-	
<b>J. Security / Chowkidars</b>				10
1.	Security / Chowkidars	10	-	
2	Warders	28	22	6
<b>K. Utility Staff</b>				-
1	Plumber	1	1	-
2	Electrician	1	1	-
3	Mali	1	1	-
<b>L. Other Para Medical Services</b>				2
1	Occupational Therapist	2	-	2
2	Psychiatric Social Worker	4	2	2
3	Vocational Counsellor	2	1	1
4	E.E.G. Technician	1	-	2
5	Clinical Psychologist	2	-	

Additional Superintendent,  
MIMHANS, Pastur Hill,  
Shillong.  
I/c MIMHANS, Eawmali, Shillong



MEDICAL STATUS REPORT

NAME: Shoi Roming Papiah.

AGE: 42 yr / Male.

ADDRESS: District Jail, Jowai

DATE OF ADMISSION: 29/12/12

DIAGNOSIS:- F20.


On cross examination, the patient is non-psychotic, acc. Irritable  
but cooperative talk relevantly  
and have partial insight to his own illness.

At present, patient is improving and requires long treatment to prevent further deterioration but probably will never be able to stand trial.

Dated Shillong, the

30/4/13

Signature



30/4/13

Medical & Health Officer,  
(Psychiatrist)  
MIMHANS, P.O. Jowai,  
Shillong



*[Handwritten signature]*

GOVERNMENT OF MEGHALAYA  
OFFICE OF THE DEPUTY COMMISSIONER:::SOUTH WEST KHASI HILLS DISTRICT  
MAWKYRWAT.

NO.MSDJ.30/85/200

Dated Mawkyrwat the 15<sup>th</sup>, October, 2012.

To,

The Addl .Deputy Commissioner (Judicial),  
West Khasi Hills District,  
Nongstoin.

Subject:- Shri Tailorningstar Shangdiar,UTP-MWT.P.S.Case No.9(10)09,U/S 302 IPC.  
Sir,

With reference to the above cited subject, I am to inform you that the Case Record in connection with Mawkyrwat P.S. Case No. 9(10)2012009 U/S 302 IPC, State Vrs - Shri Tailorningstar Shangdiar ,UTP is already transferred to your Court vide this office letter NoMSDJ/CON.30/85/179 ,dt. 10.12.2009(Copy enclosed).Information were sent to you vide this Office letters No.(1)MSD/Con.30/85/197 dt. 29.9.2010, & (2) No .MSD/Con:30/85/198 dt. 13.01.2011 (Zerox copies enclosed).

This is for favour of your information and necessary action.

Enclosed:- As stated above.(4)

Yours faithfully,

Sd/-

(K.L.Nongbri,MCS)  
Addl. Deputy Commissioner,  
South West Khasi Hills District,  
Mawkyrwat.

Memo NO.MSDJ.30/85/200-A,

Dated Mawkyrwat the 15<sup>th</sup>, October, 2012.

Copy to:-

✓ The Addl. Superintendent, MIMHANS, Pasteur Hills, Lawmali Shillong for information.

*[Handwritten signature]*  
Addl. Deputy Commissioner,  
South West Khasi Hills District,  
Mawkyrwat

MEDICAL STATUS REPORT

NAME: Chen Tailongyates Shangchiar

AGE: 20/11

ADDRESS: Maohdong, P.S. Kowlong

DATE OF ADMISSION:

On cross examination, the patient is non-psychotic  
talk relevantly  
and have insight to his own illness.

At present, patient is free of psychosis  
and is able to stand trial.

Dated Shillong, the  
27<sup>th</sup> April, 10.

Signature [Signature] 27/4/10

Note: To send this report to Sub-Divisional  
Magistrate, Kowlong court, whether the  
patient has to stay here, or be trans-  
ferred to District Jail, Shillong

[Signature]  
Senior Specialist M.D. Psychiatry,  
MMHANS Pasteur Hills, Shillong

G<sup>1</sup>  
etc

GOVERNMENT OF MEGHALAYA  
OFFICE OF THE ADDITIONAL SUPERINTENDENT :::: M.I.M.H.A.N.S.  
PASTEUR HILLS :::: LAWMALI :::: SHILLONG.

NO.MIMHANS/12-13/UTP /25/45.

Dated Shillong, the 19.03.2013.

To,

The Superintendent,  
District Jail, Jowai.

Subject :- Medical Status Reports.

Sir,

With reference to the subject cited above, I have the honour to forward herewith the Medical Status Report of Shri. Mer Chyrmang, UTP patient examined and issued by Dr. (Mrs). M. C. Jyrwa, attending Psychiatrist, MIMHANS, Shillong.

This is for your information and necessary action.

Enclosed : As above.

Yours faithfully,



Additional Superintendent,  
MIMHANS, Pasteur Hills,  
Lawmali :::: Shillong.

MEDICAL STATUS REPORT

NAME: *Mer Shyrung*

AGE: *50 yrs; M*

ADDRESS: *District Jail, Lunglei*

DATE OF ADMISSION: *27/6/08*

DIAGNOSIS:- *F-20.0.*

On cross examination, the patient is *still psychotic with*  
*negative symptoms* talk *is reduced*  
and have *no insight* to his own illness.

At present, patient is improving and requires long treatment to prevent further deterioration but probably will never be able to stand trial.


Dated Shillong, the *18<sup>th</sup> Mar '13*  
*MIAHANS*

Signature *[Signature]* *18/3/13*  
Officer.  
MIAHANS  
18. Shillong.

41

**LIST OF PRISONER AND PRISONER'S PROPERTIES HANDED OVER TO THE IN-CHARGE OF ESCORT PARTY ON TRANSFER FROM DISTRICT JAIL SHILLONG TO M.I.M.H.A.N.S. SHILLONG.**

• **LIST OF PRISONER**

Prisoner's No. & Date	Name of prisoner's	Sex	Father's/ Husband's name	Particulars or instructions, if any	Photo
2258 Dt. 25.10.2011	Shri. Dabar Kharmawphlang, UTP	M	Shri. Centre Sohtun	Gr Case No. 291(A)07 U/s. 307/354 IPC	

Please acknowledge receipt of the above noted Undertrial prisoner.

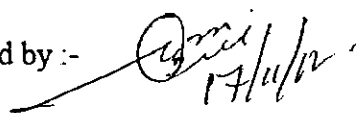
Dated: 17.11.2012

  
Signature  
I/c. Police Escort Party

• **List of Prisoner's Properties.**

01. Referral slip of Jail Hospital, Shillong
02. Discharged copy of MIMHANS

Received by :-

  
17/11/12

Senior Specialist M D ...  
MIMHANS ...

MEDICAL STATUS REPORT

NAME : Shri Dabor Jehar mahaplang

AGE: 25/11

ADDRESS: District Jail Shillong


DATE OF ADMISSION: 17/3/12

DIAGNOSIS:- Known case of Seizure disorder with Mental Retardation and treated from here since 2011.

On cross examination, the patient is very moody, behaves like small kid, attention seeking, talk irrelevant at times and have partial insight to his own illness.

At present, patient is improving and requires long treatment to prevent further deterioration but probably will never be able to stand trial.

Dated Shillong, the  
15<sup>th</sup> May 12.

Signature   
Senior Specialist  
MD (Psy)  
MIMIANS, Shillong

MEDICAL STATUS REPORT

NAME : Shri Dabar Kharmaslong.

AGE: 25/M

ADDRESS: District Jail Shillong

DATE OF ADMISSION: 17/11/12.

DIAGNOSIS:- Seizure disorder with Mental Retardation.

On cross examination, the patient is very moody, behaves like  
small kid, attention seeking talk incoherent at times  
and have poor insight to his own illness.

At present, patient is improving and requires long treatment to prevent further deterioration but probably will never be able to stand trial.

Dated Shillong, the

20th May, 13

Signature



Senior Specialist  
MD (Psy)  
MIMHANS, Shillong



(1)

MEDICAL STATUS REPORT

NAME : Shri Albert Bi @ Saltman Khan

AGE: 23/11

ADDRESS: District Jail Shillong

DATE OF ADMISSION: Shri 24/7/12

Diagnosis - Schizophrenia

On cross examination, the patient is still very psychotic  
talk irrelevantly  
and have no Insight to his own illness.

At present, patient is still psychotic  
and is un fit to stand  
trial.

Dated Shillong, the

30<sup>th</sup> May '13 .

Signature

Senior Specialist  
MD (Psy)  
MIMHANS, Shillong

MEDICAL STATUS REPORT

NAME : *Shon Albert Be.*

AGE: *23/M*

ADDRESS: *District Jail, Shillong*

DATE OF ADMISSION: *24/7/12*

DIAGNOSIS:- *Schizophrenia*

On cross examination, the patient is *still very*  
*Psychotic* talk *irrelevantly*  
and have *no* insight to his own illness.

At present, patient is unfit to stand trial and requires long treatment to prevent further deterioration.

Dated Shillong, the

*2nd Nov. 12.*

Signature

*[Signature]*  
*2/11/12*  
Senior Specialist  
MD (Psy)  
MIMHANS, Shillong

GOVERNMENT OF MEGHALAYA  
OFFICE OF THE SUPERINTENDENT::DISTRICT JAIL::SHILLONG

No. DJS.71/2012/2D

Dated Shillong, the 26<sup>th</sup> October, 2012

From The Superintendent,  
District Jail, Shillong.

To The Medical & Health Officer,  
MINHANS, Lawmali, Shillong.

Subject: Issue of Medical Status Report.

Ref: Gr Case No. 158 of 2012 U/s. 448/376(f) IPC

Sir,

In compliance to the Hon'ble Court order, I have the honour to request you kindly to issue Medical Status Report in respect of Shri. Albert Be @ Salman Khan, UTP, who is undergoing medical treatment in MINHANS, Lawmali, Shillong since 24.07.2012. ( Xerox copy of Court order enclosed )

This is for favour of your kind information and necessary action.

Encl: As stated.


Yours faithfully,



Superintendent,  
District Jail, Shillong.  
Dated Shillong, the 26<sup>th</sup> Oct/12

Memo No. DJS. 71/2012/2D-A,  
Copy to:-

The Additional District Magistrate, Ri-Bhoi District, Nongpoh for favour of kind information.



Superintendent,  
District Jail, Shillong.

IN THE COURT OF Smti. I.Mawlong, MCS,  
ADDL. DISTRICT MAGISTRATE,  
RI-BHOI DISTRICT, NONGPOH.

G.R. Case No. 158 of 2012  
Ref :Nongpoh P.S Case 104(7)12 U/S 448/376 (f) IPC

State

-VERSUS-

Shri. Albert Be @ Salman Khan. .... Accused person.

ORDER.

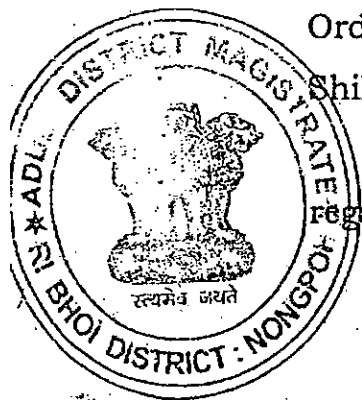
15.10.2012

C.R. received on endorsement from Ld. D.M for disposal.

Seen and perused the C/R, the accused is UTP and as per Order dt. 23.7.2012 the UTP has been transferred to Mimhan, Shillong for treatment.

Suptd. of District Jail is to be produce status report regarding this accused.

Fix 22.11.2012 report.



Sd/- I.Mawlong, MCS  
Addl. District Magistrate,  
Ri-Bhoi District, Nongpoh.  
Dated: Nongpoh, the 15<sup>th</sup>, Oct, 2012.

Memo. No. GR 158/2012-A  
Copy to.

1309


1. The Superintendent of District, Jail, Shillong for information and necessary action of the order above.
2. Record copy.

322  
25/10/12

Ok  
Addl. District Magistrate  
RI-Bhoi District  
Nongpoh.

**LIST OF PRISONER AND PRISONER'S PROPERTIES HANDED OVER TO  
THE IN-CHARGE OF ESCORT PARTY ON TRANSFER FROM DISTRICT  
JAIL SHILLONG TO M.I.M.H.A.N.S. SHILLONG.**

• **LIST OF PRISONER**

Prisoner's No. & Date	Name of prisoner's	Sex	Father's/ Husband's name	Particulars or instructions, if any	Photo
3043 Dt.21.07.2012	Shri. Albert Be @ Salman Khan	M	Kolsing Be	Nongpoh P.s. C/No. 104(7)12 U/s. 448/376(f) IPC Gr. NO. 158/12	

Please acknowledge receipt of the above noted Undertrial prisoner.

Dated: 24<sup>th</sup> July /2012

  
Signature  
I/c. Police Escort Party

• **List of Prisoner's Properties.**

01. Court order 1(one) copy dated 23.07.2012
02. Medical Report of Jail Hospital, Shillong.

Received by :-

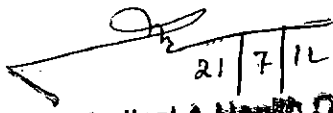
Scm  
M  
LBM

MEDICAL REPORT

NAME : Albert Be @ Salman Khan  
AGE : 23 YEARS  
SEX : MALE  
D.O.A. : 21.07.2012.

On cross examination of the above named Under Trial Prisoner it was detected that he talk irreverently and not conscious of his surrounding. He is found to be ,unkempt,dirty,non cooperative,has no insight and maintained no eye contact.

The accused is mentally imbalanced and needs to be shifted to MIMHANS,Shillong for necessary observation and treatment.

  
21/7/12  
Sr. Medical & Health Officer  
District Jail, Shillong

GOVERNMENT OF MEGHALAYA  
OFFICE OF THE ADDITIONAL SUPERINTENDENT ::: M.I.M.H.A.N.S.  
PASTEUR HILLS ::: LAWMALI ::: SHILLONG.

NO.MIMHANS/13-14/UTP /25/3

Dated Shillong, the 02.05.2013.

To,

*o/c*

Shri. F.S.Sangma,  
Judicial Magistrate First Class,  
East Khasi Hills District.

Subject :- Medical Status Report.

Ref: No. JD/2013/113, dt. 30<sup>th</sup> April 2013.

Sir,

With reference to the subject and letter no. cited above, I have the honour to forward herewith the Medical Status Report of Shri. Md Rajendra Ravi Das, UTP patient examined and issued by Dr. A.K.Roy, attending Psychiatrist, MIMHANS, Shillong.

This is for your information and necessary action.

Enclosed : As above.

Yours faithfully,



Additional Superintendent,  
MIMHANS, Pasteur Hills,  
Lawmali :::: Shillong.

MEDICAL STATUS REPORT

NAME : Rajendra Ravi Das .

AGE: 60 yrs / Male .

ADDRESS: District Jail, Shillong.

DATE OF ADMISSION: 7/3/13 .

DIAGNOSIS:- Psychosis NOS

On cross examination, the patient is non-psychotic, are irritable  
but co-operative talk relevently  
and have partial insight to his own illness.

At present, patient is improving and requires long treatment to prevent further deterioration but probably will never be able to stand trial.

Dated Shillong, the

30/4/13 .

Signature



30/4/13

Medical Officer  
(Psychiatry)  
District Jail, Shillong,  
State of Assam



(K)

GOVERNMENT OF MEGHALAYA  
OFFICE OF THE SUPERINTENDENT::DISTRICT JAIL::SHILLONG

No. DJS. 27/2011/327

Dated Shillong, the 5<sup>th</sup> June, 2012

From The Superintendent,  
District Jail, Shillong.

To The Medical & Health Officer,  
(Psychiatrist )  
MIMHANS, Pasteur Hills,  
Shillong.

Subject: Medical Status Report of Shri. Prodeep Kr. Ghosh, UTP.

Ref: Mawsynram P.s. C/No.22(7)2011 U/s. 14 F. Act.


Sir,

With reference to the above, I have the honour to inform you that Shri. Prodeep Kr. Ghosh, UTP was undergoing medical treatment in your Institute since 30.07.2011 till date.

In this regard, I am to request you kindly to issue medical status report in respect of said accused person for further necessary action from this end.

This is for favour of your kind information and necessary action.

Yours faithfully,

  
Superintendent,  
District Jail, Shillong.

MEDICAL STATUS REPORT

NAME: Pradeep Kumar Ghosh.

AGE: 30 ym / M

ADDRESS: District Jail, Shillong


DATE OF ADMISSION: 30/7/11

DIAGNOSIS:- Psychosis NOS?

On cross examination, the patient is Psychotic  
talk incoherently.  
and have no insight to his own illness.

At present, patient is unfit to stand trial and required long treatment to prevent further deterioration.

Dated Shillong, the  
12/4/13

Signature   
12/4/13

Medical & Health Officer,  
(Psychiatrist)  
MIMH, P. J. P. Hill,  
Shillong J.

IN THE COURT OF SMTI. K.M.L. NONGBRI, JUDICIAL MAGISTRATE FIRST CLASS  
AT SHILLONG

Ref: G.R. Case No. (A) 36 of 2011  
U/S 14 F. Act

State

-Vrs-

Shri. Pradeep Kr.Ghosh

DATE

ORDER

25-01-12

Seen the report dt. 19-1-12 sent by the Additional Superintendent MIMHANS, Pasteur Hills stating that the accused Pradeep Ghosh, UTP patient was examined by Dr. A.K. Roy, attending Psychiatrist, MIMHANS.

The medical status Report is enclosed stating that the accused is unfit to stand trial.

The instant case is to kept in abeyance till accused is fit to stand trial.

Let a copy of this order be sent to the Additional Superintendent MIMHANS to intimate this court whenever the UTP patient Pradeep Ghosh is discharged and fit to stand trial.

  
(Smti. K.M.Lyngdoh Nongbri)  
Judicial Magistrate First Class

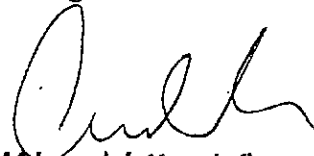
Shillong

Dated Shillong, the 27<sup>th</sup> January 2012.

Memo.No.

Copy to :-

The Additional Superintendent, MIMHANS, Pasteur Hills, Lawmali, Shillong.

  
(Smti. K.M.Lyngdoh Nongbri)  
Judicial Magistrate First Class

Shillong

MEDICAL STATUS REPORT

NAME: Pradeep Kumar Ghosh.

AGE: 30 years / MALE

ADDRESS: District Jail, Shillong.

DATE OF ADMISSION: 30/7/11.

DIAGNOSIS:- Psychosis NOS ?

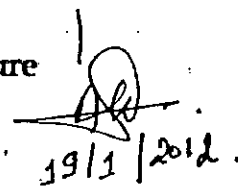
On cross examination, the patient is Psychotic  
talk Irrelevantly  
and have no insight to his own illness.

At present, patient is unfit to stand trial and required long treatment to prevent further deterioration.

Dated Shillong, the

19/1/12

Signature

  
19/1/2012

Medical & Health Officer,  
( Psychiatrist )  
MIMHANS, Pastuer Hills,  
Shillong.

EXTRACT COPY OF ORDER PASSED BY SMTI R.R.MARAK, A.D.M. SHILLONG COURT IN CONNECTION WITH MAWSYNRAM P.S.CASE NO.22(7)11 U/S 14 FOREIGNER ACT.

STATE.....VERSUS.....ACCD..... PRADEEP KR. GOSH.

.... ORDER .....

Date: 25/07/2011.

C.R put up today. Seen and perused the medical status report submitted by the Medical and Health Officer, District Jail, Shillong vide Memo No. DJS.42/2005/PT/203 dt. 20.7.2011 of the accused person Pradeep Kr. Gosh an under trial prisoner. After examination the medical officer found him to be mentally ill,

Therefore Supdt. District Jail prayed before this court to pass an order to referred him to MIMHANS, Hospital for further treatment and observation. Prayer is considered let the accused be remanded to MIMHANS for treatment.



Sd/-Smti.R.R.Marak,  
Addl. District Magistrate,  
Shillong

Copy to:-

1. The Superintendent of District Jail, Shillong for favour of information and necessary action.
2. The Superintendent of MIMHANS, Hospital, Pastuer Hills, Shillong for favour of information and necessary action.
3. The I/O SI. J.B. Tongwah, through O/C Mawsynram P.S for information.
4. The Case Record.

V H/O  
29/7/11  
Prosecuting Inspector  
Shillong Court  
Shillong  
Dist. Court